

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI


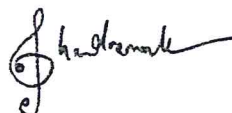
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/235/2016  
NAME OF THE PETITIONER(S) : R. Ramesh  
NAME OF THE RESPONDENT(S) : Devi Polymers Private Limited & 10 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Preeti Mohan + Paritosa Venkateswaran	Counsel for the Petitioner	
2.	G. Venkataraden Chandramouli Prebhakar	Counsel for the Respondents 1-6 & 8-11	

**ORDER**

Counsels for both the parties are present. As per the order dated 07.06.2017, the valuers have submitted their reports which have been exchanged between the respective Counsels. The matter is adjourned on the request of the parties for studying the reports and exchanging their objections, if any. Put up on **19.09.2017 at 10.30 A.M.**

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)